

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 180 of 2014 &
IA-292 of 2014

Dated 11th August, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

GRIDCO Ltd. Appellant(s)
Versus

NTPC Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. R.K. Mehta
Ms. Ishita Chaudhuri Dasgupta

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 292 of 2014 (Appl. for Stay) to the Respondents returnable on 03.09.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **03.09.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js